

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 5342 - JK (LD) of 2025

DATED: - 14 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 14.05.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No. 5342- JK (LD) of 2025 dated 14.05.2025.

S.No	Case Title	OIC
1.	FIR No.58/2016 13 UA(P) Act of P/S Zainapora.	Sh Waseem Mehmood, SDPO Zainapora.
2.	FIR No. 303/2024 u/s 8/20 NDPS Act of P/S Ganderbal.	Sh Owais, DySP Hqrs, Ganderbal.
3.	TA No. 1701/2021 in SWP No. 1670/2013 titled Mohammad Rafiq Khan Vs UT of J&K & Others.	Sh. Sandeep Wazir-IPS (AIG-P) HQ, contact No. 9419006664.
4.	OA No. 544/2024 titled Ghulam Mohi-ud-din vs UT of J&K and Others.	Mr. Nisar Ahmad Masoodi, DySP(M) Administrative Officer ZPHQ.
5.	FIR No.187/2017 of P/S Udhampur U/S 8/15 NDPS Act titled UT of J&K Vs Dharam Paul.	Sh. Parladh Kumar, DySP Hqrs, Udhampur.
6.	FIR No. 67/2018 of P/S Majalta, U/S 8/15 NDPS Act titled UT of J&K Vs Sandeep Singh.	Sh. Parladh Kumar, DySP Hqrs, Udhampur.
7.	FIR No. 61/2019 of P/S Rehambal U/S 8/15 NDPS Act titled UT of J&K Vs Mohd Khalil.	Sh. Parladh Kumar, DySP Hqrs, Udhampur.
8.	FIR No. 20/2024 of P/S GRP, Jammu, U/S 8/20 of NDPS Act titled Anil Kumar Vs UT of J&K.	Ms. Shazia Akhtar, SDPO GRP, Jammu.
9.	FIR No. 79/2023 of P/S Majalta U/S 8/15/29 NDPS Act titled UT of J&K Vs Ranjit Singh & Anr.	Sh. Parladh Kumar, DySP Hqrs, Udhampur.
10.	FIR No. 13/2025 of P/S Kandi, U/S 8/21/22 of NDPS Act titled Kabir Ahmed Vs UT of J&K.	Sh. Shammi Kumar, DySP Operations, Rajouri.
11.	FIR No. 486/2022 of P/S Udhampur U/S 8/15 NDPS Act titled UT of J&K Vs Sarwan Singh & Anr.	Sh. Parladh Kumar, DySP Hqrs, Udhampur.
12.	FIR No. 24/2025 of P/S Kathua, U/S 8/21/22/29 NDPS Act titled Sandeep Kumar & Anr. Vs State of J&K.	Sh. Ravinder Singh, DySP Headquarter, Police Station, Kathua.
13.	FIR No. 02/2024 of P/S JIC, Jammu U/S 13/18/19/38/39/40 of UA (P) Act, 1967 titled UT of J&K through P/S: CI Jammu Vs Amtiaz Ahmed & Ors.	Sh. Luv Karan, DySP JIC Jammu.
14.	OA No. 32/2025 titled Rajinder Kumar Vs. Home Department & others.	Mr. Monish Kumar Under Secretary, Home Department.
15.	WP(C) PIL. No. 13/2024 Rahoof Khan Vs UT of J&K and others.	Mr. Sanjay Nagri, Account Officer, Fire & Emergency Services, J&K.
16.	OA No. 805/2024 titled Showkat Ahmad Dar Vs. UT of J&K and others.	Sh. Sajad Ahmad Malik, JKPS-125719 (Cell No. 9469080407) Dy. SP (Hqrs.) Budgam.
17.	OA No. 1274/2024 titled Dharmender Singh Sambyal Vs UT of J&K and Others.	Smt. Naseema Akhter DSP, Area Commandant Homeguards Jammu.

Devsingh

Jim